

24.09.2012

J-1

FOR PRONOUNCEMENT OF JUDGEMENTS (APPLT. JURISDICTION)

COURT NO. 4

(DIVISION BENCH-4)

HON'BLE MR. JUSTICE PRADEEP NANDRAJOG

HON'BLE MR. JUSTICE MANMOHAN SINGH

AT 10.30 A.M.

1. W.P.(C) 4647/2012

SUMITOMO CHEMICAL INDIA PVT. LTD.  
VS. HLL LIFECARE LTD. & ORS.

AKHIL SIBAL  
DEEPAK KHURANA  
PRADEEP  
ADITI SHARMA  
PARAG P. TRIPATHI  
PRAGYAN SHARMA  
RUPESH GUPTA  
SIDDHARTHA  
NEERAJ CHAUDHARI  
MINI PUSHKARNA  
S. TYAGI  
RAJIV NAYAR  
KANIKA AGNIHOTRI  
VAIBHAV AGNIHOTRI  
KARAN MINOCHA

COURT NO. 35

EXTENSION BLOCK (SECOND FLOOR)

HON'BLE MR. JUSTICE P.K. BHASIN

1. BAIL APPLN. 1224/2012

MADHAV PRASAD  
VS. STATE

AJAY BURMAN  
M.N. DUDEJA

2. BAIL APPLN. 1198/2012

TARVINDER SINGH  
VS. STATE

O.P. WADHWA  
M.N. DUDEJA  
AMIT VOHRA

COURT NO. 26

EXTENSION BLOCK (GROUND FLOOR)

HON'BLE MS. JUSTICE VEENA BIRBAL

1. FAO 105/2010

ERIN JENNIFER HAWK  
VS. STATE & ANR.

MOHINDER SINGH  
ANKUR GOEL  
RAJEEVE MEHRA  
ASHOK SINGH  
KUNAL KAHOL  
MADHUSUDAN

COURT NO. 8

HON'BLE MR. JUSTICE SUNIL GAUR

AT 2.15 P.M.

1. W.P.(C) 3210/2000

SHARMA MONTESSORI SCHOOL &  
ORIENTAL COLLEGE SOCIETY  
VS. UNION OF INDIA & ORS.

B. KISHAN  
SACHIN DATTA

24.09.2012 J-2 FOR PRONOUNCEMENT OF JUDGEMENTS (APPLT. JURISDICTION)

COURT NO. 13  
HON'BLE MS. JUSTICE MUKTA GUPTA

AT 10.30 A.M.

1. W.P. (C) 3466/1995	ARUN KUMAR VS. MANAGEMENT OF CABLE CORUM OF INDIA	DINESH AGNANI GAURAV BAHL REENA ARCHIT VASUDEVAN SANJOY GHOSH B.L. WALI
2. W.P. (C) 619/2006	D.T.C. VS. SHRI BHAGAT SINGH	MANISHA TYAGI KITTU BAJAJ
3. W.P. (C) 4441/2006 CM 10334/2011	THE MANAGEMENT OF C.P.W.D. VS. RAM SINGH	R.V. SINHA R.N. SINGH ANUJ AGGARWAL

HIGH COURT OF DELHI  
22ND SEPTEMBER, 2012

REGISTRAR (LISTING)

24.09.2012

J- FOR PRONOUNCMENT OF JUDGMENT (ORIGINAL JURISDICTION)

COURT NO. 20 (OS-F)

HON'BLE MR. JUSTICE V.K. JAIN

AT 10.30 A.M.

25. CS(OS) 1368/2009

M/S NINA GARMENTS(PVT.) LTD.  
Vs. M/S UNITECH LTD.

RAJKOTIA ASSOCIATES, BANDAN  
KUMAR, SUNIL, RANJAY M.,  
PRANAV SAPRA